

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR
Original Application No. 368 of 2003

Jabalpur, this the 3rd day of July 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman (Judicial)
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

1. Adyudh Nirmani Vahan Chalak Sangh through it's Secretary Shri K.S. Raghuvanshi, age about 46 years, S/o Shri Chhotelal Raghuvanshi, P.No. 2039130d, Vehicle Factory, Jabalpur (M.P.).
2. Premal Prajapati, age 52 years, S/o Shri Kandhilal Prajapati, Driver Fire Brigade, P.No. 070392, Grey Iron Foundry, Jabalpur (M.P.)

APPLICANT

(By Advocate - Shri S. Nagu)

VERSUS

1. Union of India through Secretary Department of Defence Production & Supplies, Ministry of Defence South Block, New Delhi.
2. Chairman, Ordnance Factory Board, 10-A, Shaheed Khudiram Bose Road, Kolkata (W.B.).
3. General Manager, Vehicle Factory, Jabalpur (M.P.)

RESPONDENTS

ORDER (ORAL)

By Anand Kumar Bhatt, Administrative Member -

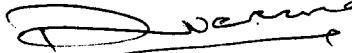
The OA is mainly for equal treatment in promotion policy to the Fire Engine Drivers as compared to the Civilian Motor Drivers. It has been submitted that the promotion scheme for the two categories are different in the Department. Shri Nagu states that in this connection a legal notice (Annexure A-5) has been given to the Department. No other representation seems to have been

[Signature]

given either by the aggrieved persons or by the Union in this regard. Under the circumstances the OA is disposed of at the admission stage itself with a direction to the Department to consider the grievance contained in the legal notice given ^{on behalf of} ~~of~~ the Union i.e. Ayudh Nirmani Vahan Chaalak Sangh on behalf of the affected persons and take a decision on the matter within a period of 3 months of the date of communication of this order.

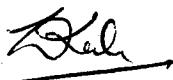
2. OA stands decided accordingly.


(Anand Kumar Bhatt)
Administrative Member


(D.C. Verma)
Vice Chairman (J)

"SA"

पृष्ठांकन सं. ओ/न्या.....जबलपुर, दि.....
पत्रिलिपि दात्ये दिनः—
(1) संपित्र, उच्च न्यायालय वाह एवं नियुक्त, जबलपुर
(2) आवेदन प्रक्रिया विभाग, जबलपुर
(3) प्रकाशी विभागीय/व्यु.....को काउंसल
(4) यंथालय, कोडा० जबलपुर व्यायामीत
सूचना एवं आवश्यक कार्यवाही हेतु


काउंसल 8-7-75